

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

17.

CP/219(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.02.2024**

NAME OF THE PARTIES: Indospace Park Chakan 1d Private Limited

SECTION: 66(1) OF THE COMPANIES ACT, 2013.

ORDER

1. CA Harsh C. Ruparelia i/b Arch & Associates, Ld. Counsel for the Petitioner present.
2. At the request of the Counsel for the Petitioner, three weeks' time is granted.
3. List this matter on **14.03.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)